## CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH, BANGALORE

ORIGINAL APPLICATION NO. 170/00609/2016

DATED THIS THE 16TH DAY OF JULY, 2018

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI DINESH SHARMA, MEMBER(A)

B. Damodhar Rao, S/o (late) Mrs. Rukmini V. Mohite, Aged about 28 years, Emp. No. 52879, Bearer, Sr. COA Office, Residing at 25/2, 2<sup>nd</sup> Floor, 6<sup>th</sup> Cross, Leela Place Road, Kodihalli, Bangalore-560 008.

..Applicant

(By Advocate Shri B. Veerabhadra)

V/s.

- The Director, National Aerospace Laboratories, Post Bag No.1779, Kodihalli, Airport Road, Bangalore-560 017,
- The Director General, Council of Scientific and Industrial Research, Rafi Marg, New Delhi-110 001.
- 3. The Senior Controller of Administration,
  O/o. The Director,
  National Aerospace Laboratories,
  Post Bag No.1779,
  Kodihalli, Airport Road,
  Bangalore-560 017. ...Respondents

(By Advocate Shri K. Ananda)

## ORDER (ORAL)

## HON'BLE DR. K.B. SURESH, MEMBER(J)

Heard. Both counsel submit that the OA has become infructuous as the applicant has been given compassionate appointment.

OA is therefore disposed of. No order as to costs. 2.

MEMBER(A)

(DINESH SHARMA) (DR K.B. SURESH) MEMBER(J)

vmr.